

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 51 of 2011 &
IA No. 113 of 2011**

Dated: 11th May, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Rithwik Energy Generation Pvt. Limited. Appellant (s)

Versus

**Karnatka Power Transmission
Corporation Limited & Anr. Respondent (s)**

Mr. Ajit Bhasme

Counsel for the Respondent (s) : Mr. Venkat Subramanian T.R
Mr. P.M. Sviranga

ORDER

Learned Counsel for the Respondent No. 1 and 2 seeks some time to file reply. He is directed to file reply on or before 16.5.2011 on IA after serving copy on the other parties.

Post the matter for **hearing the IA on 18.5.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK